

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR QUANTECO WORLD LIMITED (Formerly known as : Suumaya Trans Logistics Limited) OPERATING IN SUPPLY CHAIN LOGISTICS SERVICE PROVIDERS, COMMODITY TRADING, DEAL IN ORNAMENTS, JEWELLARIES AND HEALTHCARE SOLUTIONS AT MUMBAI (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Quanteco World Limited (Formerly known as : Suumaya Trans Logistics Limited) CIN: U60200MH2021PLC361229 PAN: ABGCS1495P
2. Address of the Registered Office	Office No. 4063, Second Floor, Rustomjee Eaze Zone Building, Goregaon Mulund Link Road, Goregaon (Mumbai), Mumbai, Goregaon West, Maharashtra, India, 400104
3. URL of website	N.A.
4. Details of the place where the majority of fixed assets are located	At Registered Office as above.
5. Installed capacity of main products/ services	N.A.
6. Quantity and value of main products/ services sold in the last financial year	As per Audited Financial Statements for FY 2024-25, Revenue from Operations of Rs. 143.15 Crore.
7. Number of employees/workmen	2
8. Further details including last available financial statements (with schedule) of two years, lists of creditors are available at URL:	For details please contact: Cirr.qwpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	For detailed EOI and eligibility criteria please contact: cirp.qwpl@gmail.com
10. Last date of receipt of expression of interest	01.01.2026
11. Date of issue of the provisional list of prospective resolution applicants	11.01.2026
12. Last date of submission of objections to the provisional list	16.01.2026
13. Date of issue of the final list of prospective resolution applicants	26.01.2026
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	31.01.2026
15. Last date for submission of resolution plans	02.03.2026
16. Process email id to submit Expression of Interest	cirr.qwpl@gmail.com
17. Details of the Corporate Debtor's registration status as MSME	Corporate Debtor is MSME registered as Medium Enterprise
Sd/- DEEPAK KUMAR GARG Resolution Professional Quanteco World Limited IP REG. NO.: IBBI/IPA-002/IP-N00796/2019 -2020/12560 AFA Valid upto: 31-Dec-26 Case Specific Email ID: cirp.qwpl@gmail.com Communication Address: 7A, Atmaram House, Tolstoy Marg New Delhi 110001 IBBI Reg. Email ID: deepakgarg07@rediffmail.com; Date: 17.12.2025 IBBI Reg. Address: I-702A, Ajnara Integrity, Rajnagar Extension , Place: New Delhi Ghaziabad, Uttar Pradesh ,201017	

